

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3681
ANSWERED ON:23.12.2004
ENCROACHMENT OF LAND OF SATNA AIRPORT
Singh Shri Ganesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government are aware of the encroachment on the land of Satna airport in Madhya Pradesh and non-existence of its boundary;
- (b) if so, the action being taken by the Government for the protection of the airport; and
- (c) the category of the Satna airport?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c) The airport at Satna belongs to Airports Authority of India (AAI) and is a non-operational airport. Fencing was provided but broken at most of the places and is being repaired. There are twelve cases of encroachment involving 150 acres of land at Satna airport for which AAI has filed civil suits in Courts. AAI is undertaking necessary action for protection of the airport by repairing, fencing and deploying necessary watch and ward staff.